

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 241
(IB)-1164(ND)2019
IA-611/2021, IA-1357/2020, IA-1698/2021

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Kreda Beauty Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 16.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Aniket Bhattacharyya, Adv for the RP Proxy for Mr. Atanu Mukherjee,
Adv.

ORDER

Renotify on 12.05.2021.

Sd/-
(T. S. Singh)
Court Officer